

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 324 OF 2016

Dated: 25th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

...Appellant(s)

Vs.

Sasan Power Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Ms. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s)

:

Ms. Raveena Dhamija for R.1
Mr. Ganesan Umapathy
Mr. Aditya Singh for R.2
Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R.3 to 6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **11.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss